

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 &
IA NO. 898 OF 2017 &
APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016**

Dated :9thAugust, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 122 OF 2015 & IA NOS. 194 OF 2015 & 898 OF 2017

In the matter of :

Gail Gas Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board &Ors....Respondent(s)

Counsel for the Appellant(s) : Mr. AjitPuddussery
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Utkarsh Singh for R-1
Mr. S.K. Pandey for R-2
Md. EhrasZafar for PNGRB

APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

M/s. Sanwariya Gas Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board&Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S.K. Pandey

Counsel for the Respondent(s) : Mr. AjitPuddussery
Mr. Ajeet Singh Verma
Mr. UtkarshSingh for R-1

ORDER

Since no settlement could arrive at, list these matters for hearing on
13.09.2019.

**(B.N. Talukdar)
Technical Member (P&NG)**

Bn/js

**(Justice ManjulaChellur)
Chairperson**